

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 280 of 2014

Dated: 6th August, 2015

In the matter of

Andhra Pradesh State Load Dispatch Centre

...Appellant(s)

Versus

APERC & Ors.

...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list these matters on **09.09.2015.**

COURT MASTER